

defined and accordingly the posts of teaching and non-teaching staff in SOL have to be worked out. The onus of filling up the non-teaching posts lies on Central Universities which are autonomous bodies created under the Acts of Parliament. However, MHRD and UGC have been requesting the Delhi University from time to time to make serious efforts to fill up the vacant positions of SC/ST/OBC/PWD at the earliest to fulfil the statutory requirements of the Government of India.

NEET centres in Andhra Pradesh

*53. SHRI V. VIJAYASAI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Eligibility cum Entrance Test (NEET) has been conducted only at two centres *viz.* Vijayawada and Visakhapatnam in Andhra Pradesh;

(b) whether these two centres are sufficient for conducting the test;

(c) whether students from Rayalaseema have to travel a lot to appear in the examination since the closest NEET centre for them is Vijayawada which is more than 500 kms from Anantapur;

(d) if so, whether the Ministry would consider to designate one more NEET centre in Kadapa district of the State; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (e) No, Sir. There were 04 cities in Andhra Pradesh where the centres were fixed. These cities are Guntur, Tirupathi, Vijayawada and Visakhapatnam. These four centres were sufficient for conducting the NEET examination. The nearest centre was in Tirupathi (Chittoor) which is in Rayalaseema region only.

Foreign visits of Prime Minister

*54. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the countries visited by the Prime Minister during the last two months; and

(b) the details of Memorandums of Understanding, bilateral agreements pertaining to socio-economic, diplomatic relations, etc. entered into with each country?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ):

(a) During the last two months, Prime Minister visited the following countries: Sri Lanka (May 11-12, 2017), Germany (May 29-30, 2017), Spain (May 30-31, 2017), Russia (May 31-June 02, 2017), France (June 02-03, 2017), Kazakhstan (June 08-09, 2017), Portugal (June 24, 2017), USA (June 25-26, 2017), Netherlands (June 27, 2017), Israel (July 04-06, 2017) and Germany (July 06-08, 2017).

(b) Details of MoUs and bilateral agreements entered into during these visits are as follows:—

Sl. No.	Visit	Details
1.	Sri Lanka (May 11-12, 2017)	No MoU/Agreement was signed during the visit.
2.	Germany (May 29-30, 2017)	<ol style="list-style-type: none"> 1. Joint Declaration of Intent (JDI) between the Ministry of Electronics and Information Technology of the Government of the Republic of India and the Federal Ministry for Economic Affairs and Energy of the Federal Republic of Germany on Cooperation in the field of Digitalization-Empowerment and Economic Impact. 2. Joint Declaration of Intent between the Federal Ministry of Education and Research of the Federal Republic of Germany and the Ministry of Skill Development and Entrepreneurship of the Government of the Republic of India on the advancement of Dual VET and Collaboration of Training of VET Cluster Managers and Indian Skill Development Officers. 3. Joint Declaration of Intent on the

Sl. No.	Visit	Details
		Continued Support of the Indo-German Centre for Sustainability between the Ministry of Science and Technology of the Government of the Republic of India, and the Federal Ministry for Education and Research of the Government of the Federal Republic of Germany.
4.		Joint Declaration of Intent between the Government of the Republic of India and the Government of the Federal Republic of Germany on Cooperation in the Field of Cyber Policy.
5.		Joint Declaration of Intent between the Ministry of Finance of the Republic of India and the Federal Ministry for Economic Cooperation and Development of the Federal Republic of Germany on Indo-German Development Cooperation.
6.		Joint Declaration between the Government of the Federal Republic of Germany and the Government of the Republic of India on the continuation of the cooperation in the field of advanced training of corporate executives and junior executives from India.
7.		Joint Declaration of Intent between the Ministry of Heavy Industries and Public Sector Enterprises, Government of India and the Federal Ministry for

Sl. No.	Visit	Details
		Education and Research of the Government of the Federal Republic of Germany on Cooperation in the Field of Vocational Education and Skill Development for the Machine Tool Sector.
8.		Joint Declaration of Intent between the Ministry of Health and Family Welfare of the Republic of India and the Federal Ministry of Health of the Federal Republic of Germany regarding Cooperation in the Health Sector.
9.		Joint Declaration of Intent between the Ministry of AYUSH of the Republic of India regarding Cooperation in the Sector of Alternative Medicine and the Federal Ministry of Health of the Federal Republic of Germany.
10.		Joint Declaration of Intent between the Foreign Service Institute, Ministry of External Affairs and the Foreign Service Academy, Federal Foreign Office of the Federal Republic of Germany.
11.		Joint Declaration of Intent between the Federal Ministry Transport and Digital Infrastructure of the Federal Republic of Germany and the Ministry of Railways of the Republic of India on Cooperation in the Field of Railway Safety.
12.		Joint Declaration between the Ministry of Urban Development of the Republic

Sl. No.	Visit	Details
		of India and the Federal Ministry for Economic Cooperation and Development of the Federal Republic of Germany on Indo-German Development Cooperation and for Sustainable Urban Development.
3.	Spain (May 30-31, 2017)	<ol style="list-style-type: none"> 1. MOU on Technical Cooperation in Civil Aviation between Ministry of Civil Aviation of India and Ministry of Public Works and Transport of Spain for cooperation in development of airports, inter-modal transport, safety management, air navigation, air traffic control and training. 2. MOU on Cooperation in organ transplantation between India's Directorate General of Health Services and the National Transplant Organisation of Spain for cooperation in organ transplantation services including public health policy, capacity building, establishment of National Organ and Tissue Registry etc. 3. MOU on Cooperation in Cyber Security between the Foreign Ministries of India and Spain for exchange of best practices, sharing of information on real time basis, development of joint mechanisms, research and development. 4. MOU on Cooperation in Renewable Energy between Ministry of New and Renewable Energy of India and

Sl. No.	Visit	Details
		Ministry of Energy and Tourism of Spain for cooperation in renewable energy and specifically in the areas of capacity building, solar energy, biomass/bio-energy and small hydro.
		5. Agreement for Transfer of Sentenced Persons between Government of India and Spain for the transfer of persons convicted in one country where the conviction took place to the home country subject to certain conditions.
		6. MOU between Foreign Service Institute and Diplomatic Academy of Spain for cooperation between the two Institutes by way of exchanging best practices, training of young diplomats, conducting of seminars/workshops etc.
		7. Agreement on visa waiver for holders of diplomatic passports.
4.	Russia (May 31-June 02, 2017)	<ol style="list-style-type: none"> 1. Cultural Exchange Programme between the Ministry of Culture of the Republic of India and the Ministry of Culture of the Russian Federation for the years 2017-2019. 2. Traditional Knowledge Digital Library (TKDL) Access Agreement between Council of Scientific and Industrial Research and Federal Service for Intellectual Property (Rospatent). 3. General Framework Agreement between Nuclear Power Corporation of India Limited and Joint Stock

Sl. No.	Visit	Details
		Company 'ATOMSTROYEXPORT' for the implementation of Units 5 and 6 of 'Kudankulam' Nuclear Power Plant.
		4. Memorandum of Cooperation between the Gem and Jewellery Export Promotion Council of India and Public Joint Stock Company 'ALROSA'.
		5. Agreement for the Nagpur-Secunderabad Semi High Speed Execution Study in India between the Ministry of Railways of the Republic of India and the Joint Stock Company 'Russian Railways'.
5.	France (June 02-03, 2017)	No MoUs/Agreements signed during the visit.
6.	Kazakhstan (June 08-09, 2017) For SCO Summit	No MoU/Agreements signed during the visit. India was admitted as full member of SCO during the Summit.
7.	Portugal (June 24, 2017)	1. India-Portugal cooperation in the exploration and uses of outer space for peaceful purpose was signed between ISRO and Portuguese Foundation for Science and Technology (FCT). 2. Protocol amending the Double Taxation Avoidance Agreement for the avoidance of double taxation and the prevention of fiscal evasion with respect to taxes on income between Government of the Republic of India and the Government of the Portuguese Republic.

Sl. No.	Visit	Details
		<p>3. MoU on Public Administration and Governance Reforms between DOPT and the Ministry of the Presidency and Administrative Modernisation of Portugal to strengthen and promote bilateral cooperation between the two countries in Public Administration and Governance Reforms.</p> <p>4. MoU on Cultural Cooperation between Ministries of Culture of India and Portugal to strengthen the collaboration in the field of culture, encourage dialogue between institutions and seek to develop initiatives aiming to promote the cooperation, in particular in the areas of visual arts and performing arts, archives, cultural heritage, literature and libraries, museums and festivals.</p> <p>5. MoU on Youth and Sports between Ministry of Youth Affairs and Sports and the Ministry of Education of Portugal to share the knowledge, experience and resources and to develop a long term cooperation between the two countries in the fields of Youth and Sports.</p>
8.	USA (June 25-26, 2017)	No MoU/Agreements signed during the visit.
9.	Netherlands (June 27, 2017)	<p>1. MoU between the Ministry of Culture of the Republic of India and, the Ministry of Foreign Affairs of the Kingdom of the Netherlands and the Ministry of Education, Culture and</p>

Sl. No.	Visit	Details
		Science of the Netherlands on Cultural cooperation in various fields of modern visual arts, films, architecture, design and performing arts.
		2. MoU on Cooperation in the field of Water Management between the Ministry of Water Resources, River Development and Ganga Rejuvenation of the Republic of India and the Ministry of Infrastructure and the Environment of the Netherlands. This MOU aims to strengthen the collaboration between the two countries in the field of Water and Delta management and water technology.
		3. Protocol Amending the Agreement on Social Security between the Republic of India and the Kingdom of the Netherlands and its Administrative Arrangement, signed at New Delhi on 22 October, 2009.
10.	Israel (July 04-06, 2017)	<p>1. MoU between the Ministry of Drinking Water and Sanitation and the Ministry of Energy of the State of Israel on National Campaign for Water Conservation in India.</p> <p>2. MoU between the Government of Uttar Pradesh, of the Republic of India and the Ministry of Energy of the State of Israel on State Water Utility Reform in India.</p> <p>3. MoU between the DST and National</p>

Sl. No.	Visit	Details
		Technological Innovation Authority, Israel on India-Israel Industrial R&D and Technological Innovation Fund (I4F).
		4. MoU between the ISRO and Israel Space Agency and Israel Space Agency for cooperation in Electric Propulsion for Small Satellite.
		5. MoU between the ISRO and the Israel Space Agency for cooperation in GEO-LEO Optical Link.
		6. Plan of Cooperation between the ISRO and the Israel Space Agency for cooperation in Atomic Clocks.
		7. India-Israel Development Cooperation Three Year Work Program in Agriculture 2018-2020.
11.	Germany (July 06-08, 2017) For G-20 Summit	No MoU/Agreement was signed at the G-20 Summit. The G-20 Leaders' Declaration; and the Hamburg G-20 Leaders' Statement on Countering Terrorism were adopted.

Trilateral agreement for transport and transit corridor

*55. SHRI MAJEED MEMON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India, Iran and Afghanistan have signed a trilateral agreement in 2016 for establishing a transport and transit corridor for the strategically located Chabahar Port in Iran;

(b) whether Japan has also shown its interest with India for development of the Port and has committed an investment to help improve Afghanistan's access to the Port;

(c) whether Japan's interest in the Port is seen as a counterbalance to China's